

(9)

Dated: 13.9.94 Camp: Nagpur

Shri S.H. Iyer for the
applicant. Shri Darda for the
respondents.

Shri Iyer states that all
the applicants have been
confirmed and they have no
grievance now left to be
remedied.

Application is dismissed
as not pressed. No order
as to costs.



(R. Rengasajan)

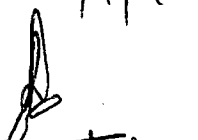
M(A)



(Mrs. Deshpande)

HC.

Copy of Judgment
dt. 13-9-94 issued
to the parties on
20/9/94.


20/9/94